Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Dated: This the **16th** day of **January**, 2019

Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial) Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No. 330/428/2014

Sri Naresh Pal Arora		Applicant	
By Adv:	None	друксат	
	V E R S U S	S	
Union of India & Others		Respondents	
By Adv:	Shri P.K. Pandey	Respondents	

<u>ORDER</u>

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J)

List revised. None present for the applicant. Shri P.K. Pandey, Advocate is present for the respondents.

2. Record reveals that none was also present for the applicant on the last occasion i.e. on 24.09.2018. It appears that applicant or his counsel is not interested to pursue the case. Accordingly, the O.A. is dismissed in default and for non appearance of the applicant.

(Mohd. Jamshed)
Member (A)

(Rakesh Sagar Jain) Member (J)

Sushil